

(15)

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10 30 AM ON 27th Nov 2019

PRESENT

Shri. Ashok Kumar Borah, Member (Judicial) &
Shri. Veera Brahma Rao Arekapudi, Member (Technical)

APPLICATION NUMBER TCP/11/KOB/19
 PETITION NUMBER 241-242
 SECTION A.K.MANSOOR
 NAME OF THE PETITIONER(S) CHANNEL FOODS PVT LTD
 NAME OF THE RESPONDENT(S)

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Am. Sudhanya	Advocate	9940012655	am26in@jmi.ac.in	

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature
Ramalingam V KS REGISTRARS CHAMBERS	ADVOCATE	960024740		
S. Prasad Kumar R. R. R.	Advocate	966417480		

27th Nov 2019(15)

Office Notes

Order

TCP/11/KOB/19

Learned counsel for the petitioner and respondents are present.
Pleadings complete. List for final hearing on 3.1.2020.

Sd/-

Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-

Ashok Kumar Borah
Member (Judicial)